

DIVISION BENCH  
COURT - I

S-12

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/155(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	SUSHIL KUMAR PATODIA VS UNI WORTH LAMINATES LTD.
UNDER SECTION	SEC. 97(1) RULE 11 OF NCLT

**Appearance via video conference/physically**

For the petitioner

Mr. Tanmoy Sett, Adv.

For Respondent 1

Mr. Kuldip Mallik, Adv.

Mr. Diptomoy Talukdar, Adv.

Mr. Atul Sureka, Adv.

**ORDER**

1. Ld. Counsel for the Petitioner present. Ld. Counsel for the Respondent no. 1 present.
2. Ld. counsel appearing for the Company submits that AGM has already been held.
3. Post this matter on **02.08.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**